

(d) However, Government has taken several measures for MSMEs. These, *inter-alia*, include:—

- (i) The coverage of the loans covered under the Credit Guarantee Scheme for MSEs implemented by CGTMSE has been increased from ₹ 1 crore to ₹ 2 crore. Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) has issued a circular to all its Member Lending Institutions (MLIs) in this regard.
- (ii) The Credit Guarantee Scheme has also been extended for loans given to MSEs by NBFCs. A circular in this regard has already been issued by CGTMSE
- (iii) Department of Financial Services (DFS) has issued an advisory to banks regarding raising of working capital/cash credit limit for MSEs.

Funds to small and traditional industries

750. SHRI SANJAY RAUT: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state the details of steps taken or proposed to be taken by Government to protect and provide financial and marketing assistance to protect small and traditional industries in the wake of entry of big multinational companies and big industrial houses?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): Khadi and Village Industries Commission (KVIC) provides its outlets, outlets pertaining to State KVIBs and Khadi Institutions for sale and marketing of products of traditional industries. Some of the initiatives for sale and marketing of traditional industries products are as follows:—

- (i) Khadi and Khadi products are kept exempted from the levy of excise duty and VAT. Many VI products are also exempted by States from the levy of VAT.
- (ii) KVIC is supporting KVI institutions and units to obtain product quality certification as well as Quality management (ISO certification) to assure quality of KVI products.
- (iii) Khadi Products are offered MDA which enables sellers to offer requisite discount on khadi and products at retail sales point.
- (iv) KVIC extends marketing support to the institutions/units engaged in the production of KVI items through its 7 departmental sales outlets and 7050 institutional sales outlets spread all over the country.

- (v) Government also extend the sales support through purchasing of KVI items for Government Departments including agro based products like papad, biscuits, masals, jam and jelly, etc. under the rate contract with DGS&D as well as under open tender system for non RC items.
- (vi) In order to extend marketing support to the units, KVIC organises domestic and international exhibitions of different levels.
- (vii) KVIC extends financial support at a maximum amount of ₹ 1.25 lakh under International Co-operation Scheme of Ministry of MSME to the KVI units/institutions for participation in the International Exhibitions.
 - 100% to and fro air fare reimbursement by economy class for SC/ST, Women managed and Units from NE region and 75% for all others.
 - 100% reimbursement of Stall rent for SC/ST, Women managed and Units from NE region and 50% for all others.

Aadhaar for new entrepreneurs

751. SHRI DEVENDER GOUD T: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether it is a fact that Supreme Court gave judgement that Aadhaar is to be used voluntarily for a few social welfare schemes;
- (b) if so, the reasons that the Ministry is insisting on Aadhaar credentials from new entrepreneurs who want to register new business;
- (c) whether it is also a fact that aspiring start-ups also cannot fill in form without Aadhaar details;
- (d) the reasons for insisting on Aadhaar details; and
- (e) does it not defeat Prime Minister's directive of simplifying a single page registration form?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (e) Yes, Sir. As per Section 7 and 57 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 ("Aadhaar Act") the States and Central Governments can use Aadhaar as a means of establishing identification of an individual for delivery of the subsidy, benefit or service. The Ministry of Micro, Small and Medium Enterprises (MSME) asks for Aadhaar Number for registration of a unit under Udyog Aadhaar Memorandum only for identifying the individual. Entrepreneur could also register his/her unit without the Aadhaar Number in exceptional cases